

ITEM NO.22

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 417-420/2024

SIYARAM YADAV

Appellant(s)

VERSUS

SHIV SHANKAR & ANR.

Respondent(s)

IA No. 55005/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 55006/2018 - EXEMPTION FROM FILING O.T.)

Date : 16-04-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Praveen Swarup, AOR

For Respondent(s)

Mr. Aman Malik , AOR
Mr. Yunus Malik, Adv.

Ms. Vanshaja Shukla, AOR
Ms. Madhura Chitnes, Adv.
Mr. Siddhant Yadav, Adv.

M/S. Mukesh Kumar Singh And Co., AOR
Mr. Rajiv Lochan, Adv.
Ms. Namrata Chaudhary, Adv.
Ms. Varsha Joshi, Adv.
Mr. Ikshit Singhal, Adv.
Mr. Pawan Kumar Dhiman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 in CrI.A.No.417/2024(erstwhile counsel
designated as Senior Advocate) is duly represented now.

Contd....

Item no.22

Respondent no.1 in Crl.A.No.418 and 419 of 2024 and respondent nos. 1 and 2 in Crl.A.No.420/2024 are duly represented.

As per office report, certificate of service from the High Court in respect of common respondent no.2 in Crl.A.No.417-419/2024 and respondent no.3 in Crl.A.No.420/2024 is awaited. Further the original records too are awaited. Issue D.O. for original records.

Ld. Advocate-on-record, Mr Mukesh Kumar undertakes to appear on behalf of respondent nos. 2 and 3 in Crl.A.No.417-419/2024 and prays for and is granted four weeks time to file vakalatnama.

List again on 24.7.2024.

APARNA AJITSARIA
Registrar